

HIGH COURT OF TRIPURA
AGARTALA

No.F.37(2)-HC/2017/ 10959-996

Dated, Agartala, the 16th June, 2017

NOTIFICATION

The Hon'ble High Court has been pleased to confer the powers of Judicial Magistrate of the First Class on the following Officers of Tripura Judicial Service to exercise the same with immediate effect in the District in which they are posted:

1. **Shri Amarjit Dey**, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate, Second Class, Kanchanpur, North Tripura Judicial District.
2. **Smti Yashvi Taneja**, Judicial Magistrate Second Class-cum-Civil Judge (Jr. Divn.), Sonamura, West Tripura Judicial District.
3. **Shri Rajarshi Chakraborty**, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate, Second Class, Sabroom, South Tripura Judicial District.
4. **Smti Chhandita Debnath**, Civil Judge (Jr. Divn)-cum-Judicial Magistrate Second Class, Agartala, West Tripura Judicial District.
5. **Smti Dorothy Jamatia**, Judicial Magistrate Second Class-cum-Civil Judge (Jr. Divn), Udaipur, Gomati Judicial District.
6. **Shri Sanjan Lal Tripura**, Judicial Magistrate Second Class-cum-Civil Judge (Jr. Divn), Khowai, West Tripura Judicial District.

Sd/-

(S.G.CHATTOPADHYAY)
REGISTRAR GENERAL

Copy to:

1. The Secretary, Law Department, Govt. of Tripura, Agartala.
2. The District & Sessions Judge, South Tripura Judicial District, Belonia/ West Tripura Judicial District, Agartala/North Tripura Judicial District, Dharmanagar/ Unakoti Tripura Judicial District, Kailashahar/ Gomati Judicial District, Udaipur.
3. The Registrar (Vigilance), High Court of Tripura, Agartala.
4. The Registrar (Judicial), High Court of Tripura, Agartala.
5. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
6. The Judge, Family Court, Agartala, West Tripura/Udaipur, Gomati Tripura/Kailashahar, Unakoti, Tripura
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
8. The Registrar (Admn,) High Court of Tripura, Agartala.
9. The Joint Registrar, High Court of Tripura, Agartala.
10. The Chief Judicial Magistrate, West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/Unakoti Judicial District, Kailashahar.
11. All Deputy Registrars, High Court of Tripura, Agartala.
12. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
13. The Secretary to the Registrar General, High Court of Tripura, Agartala.
14. Shri Amarjit Dey, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate, Second Class, Kanchanpur, North Tripura Judicial District.
15. Smti Yashvi Taneja, Judicial Magistrate Second Class-cum-Civil Judge (Jr. Divn.), Sonamura, West Tripura Judicial District.

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16. Shri Rajarshi Chakraborty, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate, Second Class, Sabroom, South Tripura Judicial District.
17. Smti Chhandita Debnath, Civil Judge (Jr. Divn)-cum-Judicial Magistrate Second Class, Agartala, West Tripura Judicial District.
18. Smti Dorothy Jamatia, Judicial Magistrate Second Class-cum-Civil Judge (Jr. Divn), Udaipur, Gomati Judicial District.
19. Shri Sanjan Lal Tripura, Judicial Magistrate Second Class-cum-Civil Judge (Jr. Divn), Khowai, West Tripura Judicial District.
20. The Publisher, Tripura Gazette, Agartala for publication of the above Notification in the next issue of the Gazette.
- ✓ 21. The System Analyst, High Court of Tripura, Agartala for uploading the same in the official website of the High Court of Tripura.
22. Personal files of the Officers concerned.
23. Notification File.

16.6.17

REGISTRAR GENERAL